

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1285/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Kanchan Rai and Mr. Ajit Kumar  
V/s.  
Leofortune Infrabuildcon Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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|---|------------------------|---------|--|
| 5 | Mr. Malcolm Singanpona | Counsel |  |
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|  | Mr. Rahul Klingmire | Attorney |  |
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|  | Mr. Harish Khedkar | Attorney |  |
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|  | Mr. Nihar Thackeray | Attorney |  |
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|  | Mr. Sunand Torde | Associate |  |
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i/b VIS LEGIS LAW PRACTICE, ADVOCATES

ORDER

CP No. 1285/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)